IN THE NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH (COURT – II)
(Through Hybrid Mode)

Item No. 144

COMP.APPL/209(CH)2023
COMP.APPL/216(CH)2023
COMP.APPL/217(CH)2023
COMP.APPL/218(CH)2023
COMP.APPL/219(CH)2023
COMP.APPL/220(CH)2023
And
CP No. 9/Chd/Hry/2021

IN THE MATTER OF:
Saubhagya Ornaments Pvt. Ltd. ... Petitioner

Versus

SBS Agrotech Pvt. Ltd. ... Respondent

Under Section: 241, 242, CA 2013
Rule: 11, NCLT Rules 2016

Order delivered on 26.04.2024

Due to paucity of time, the matter could not be taken up today, hence adjourned to 07.06.2024.

Sd/-
Court Officer

26.04.2024
Mukta